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Title: Regarding development of tourism in Karnataka.

SHRI KARADI SANGANNA AMARAPPA (KOPPAL): Respected Sir, it is my pleasure and I congratulate you for the new creation of the Mini Circle of ASI at Hampi of Bellary District.

Sir, I would like to draw your kind attention to some of the major historical monuments which come under my constituency, Koppal. After having many famous and historical monuments, this area is untouched from development as well as tourist footfall. Koppal comes under section 371J. In spite of this, Koppal is a very good place for tourism. Here, I mention some among them: one, rock edicts of Emperor Ashoka on the hillock at Gavimatha and Palki Gundu at Koppal, District Koppal; two, rock edicts of Emperor Ashoka and the ancient mound at Kaski, District Raichur; three, Mahadeva Temple (Emperor of Temples) at Itagi, Tehsil Yelburga, District Koppal; four, monuments at Anegundi Tehsil Gangavathi, District Koppal. five, Kanakachal Temple and other monuments at Kanakgiri Tehsil, Gangavathi, District Koppal. These are in my area.

Apart from these, some of these monuments are under Dharwad ASI Circle. But for the better maintenance of all the above monuments, I request the Government to include the newly-established Mini Circle of ASI at Hampi. I would like to bring to your kind attention that this will fall under Hyderabad-Karnataka Article 371(J) area which is recently given the special status through the amendment of the Constitution.

It would be a great pleasure, favour for me as well as the Parliamentary Constituency of Koppal if the needful is done to the development of this area by which it could be a part of Make in India and tourists could be attracted to these monuments which are our real assets.